

High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2023 in CRL.L.P/31/2023(Filing No.)

State of Sikkim

Applicant

VERSUS

Rup Narayan Rai (Chamling) and Others

Respondents

Date : **04-10-2023**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicant Mr. S. K. Chettri, Additional Public Prosecutor.

For Respondents None present.

Rai, J.

Learned Additional Public Prosecutor for the State-Applicant submits that due to the personal engagement of Learned Additional Public Prosecutor on record, the requisites have not been filed. He undertakes to file requisites within three days.

Let steps be taken accordingly.

List on 06-12-2023 as found convenient by the parties.

Judge
04-10-2023

Judge
04-10-2023